

**Irregularities in recruitment of teachers in schools
in Meghalaya**

2418. SHRI THOMAS SANGMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that CBI was asked to conduct an inquiry in Meghalaya to look into the irregularities in the recruitment of Assistant teachers in Government lower primary schools;

(b) if so, the details thereof;

(c) the action taken by CBI and Government in this regard;

(d) whether it is also a fact that F.I.R. has been lodged by various NGOs against those named in the CBI report on the alleged irregularities in the matter; and

(e) if so, the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (e) Yes, Sir. As per information received from the Government of Meghalaya, the CBI conducted an inquiry into the recruitment of assistant teachers in government lower primary schools. The CBI report was challenged in the Shillong Bench of the Guwahati High Court by the State Government. As per the direction of the Hon'ble High Court, a High level Scrutiny Committee has been notified by the State Government on 12th October, 2012 to ascertain the legality/basis of the selection of candidates.

Establishment of Meta Universities

†2419. SHRI RASHEED MASOOD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has proposals regarding expansion of technology in schools and establishment of Meta Universities;

(b) if so, by when these proposals would be cleared; and

(c) if not, the reasons therefor?

†Original notice of the question was received in Hindi.